

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A.No.61/3635/2020

This the 26th day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

1. Annayatullah Rathar s/o Shri Abdullah Rathar, r/o Kote, Doda.
2. Abdul Latif Mochi s/o Shri Abdul Zaffar Mochi, r/o Pu`I Doda.

.....Applicants
(Advocate:- None)

Versus

1. State of Jammu & Kashmir through Commissioner cum Secreary to Govt. Health & Medical Education Department, JU & K Government, Civil Sectt. Jammu.
2. Director Health Services J & K Government, Jammu.
3. Chief Medical Officer, Doda.

.....Respondents

O R D E R [O R A L]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference.

2. Even on the last date of hearing i.e. 22.2.2021, nobody had joined the video conference on behalf of the applicant and the case was listed today i.e. 26.3.2021 for appearance of applicant. It seems



that the applicant has lost interest in pursuing the matter. Accordingly, the present petition is dismissed in default for non-appearance of applicant.



(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

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